

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

(MP) CP 13 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
NATIONAL COMPANY LAW TRIBUNAL , INDORE BENCH ON 22.10.2020**

**Name of the Company:** Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre Pvt Ltd & Ors

**Section:** 213-241-242 of Co. Act,2013

**COMMON ORDER**

Learned Counsel Mr. Kunal P Vaishnav appeared. Learned Counsel Mr. Vijay Assudani appeared. Learned Counsel Mr. Mriganga Dutta appeared. Learned Counsel Mr. Ratananko Banerjee appeared. Learned Counsel Mr. Mitul Saxena appeared. Learned Senior Counsel Mr. Navin Pahwa appeared. Learned Counsel Mr. Manu Agrawal appeared. Learned PCS Mr. Pratik Tripathi appeared. Learned Counsel Ms. Saoumya Sharma appeared.

IA Nos. 125,126 & 127 of 2020 filed for withdrawal of the original proceeding. We direct all the concerned parties who are supporting or opposing withdrawal to file reply on these applications and if they have already filed their reply in earlier point of time they may file pursis to consider that reply to this applications.

The matter stands adjourned to 03.12.2020 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 22nd day of October, 2020.